## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## R.P. NO. 04 OF 2016 IN APPEAL NO. 255 OF 2013

Dated : 12th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tata Power Delhi Distribution Ltd. .... Review

Vs. Petitioner/R-4

Delhi Transco Ltd.

.... Appellant(s)

Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anupam Verma

Mr. Rahul Kinra

Mr. Ashutosh K. Srivastava

Mr. Anurag Bansal Ms.Anukriti Jain

Counsel for the Respondent(s) : Mr. Pradeep Mishra

Mr. Manoj Kumar Sharma Mr. Saroj Singh for R-1

Mr. H.S. Phoolka, Sr. Adv. Mr. Sumeet Pushkarna

for Respondent Pension Trust

## **ORDER**

Re-list the matter on <u>30.07.2018</u>, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Bn/pr